

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO.
CA. NO. 16/48/2017

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.05.2017**

NAME OF THE COMPANY: M/s. Ansal Properties And Infrastructure Ltd

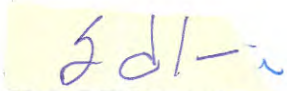
SECTION OF THE COMPANIES ACT: 621A

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Arjun Pitti, FCA

ORDERS

The jurisdiction for compounding this offence lies with the office of the Regional Director. The complete petition be transferred to the said office. To be listed on 25th May before the RD.


[Ina Malhotra]
Member Judicial